

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4400  
ANSWERED ON:26.08.2004  
AMOUNT RELEASED TO PANCHAYATS  
Singh Shri Sitaram

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the amount released to Panchayats of each States in the country for the various schemes during each of the last three years;
- (b) whether the Government is aware that the Panchayats are facing serious financial crisis; and
- (c) if so, the steps taken by the Government to overcome this situation?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) to (c) The funds for the major rural development programmes are directly remitted to the District Rural Development Agencies (DRDAs)/Zilla Parishads (ZPs)/Implementing Agencies. As per the National common Minimum Programme (NCMP) the Government after consultations with the States, will consider crediting elected Panchayats with funds directly. There is no proposals of direct funding to Panchayati Raj Institutions for Rural Development Schemes at present.